COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 226 OF 2014 &
IA NO. 346 OF 2014

Dated: 21st November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Power Transmission Corporation of Uttrakhand Ltd. ….Appellant (s)
Vs.
Uttrakhand Electricity Regulatory Commission & Ors. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Sarul Jain

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-2

ORDER

We have heard learned counsel for the Appellant.

List the matter for further hearing on **07.12.2016 at 2.30 p.m.**

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/sh